

(23)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CCP NO. 69/93 in OA NO. 1883/91

New Delhi this the 11th day of November, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

1. P. C. Kashyap,
Son of Shri Salig Ram
working as C.G.C. at
Tughlakabad (Local).
2. Devendra Kumar,
Son of Shri Chhitar Mal,
working as Parcel Supervisor,
Office of Chief Parcel Supervisor,
Northern Railway, and
Resident of 212/3, Railway Colony,
Kishan Ganj Market,
Delhi-1.
3. Anil Sharma S/o R. D. Sharma,
working as C.M.I., Office of
Divisional Railway Manager,
Northern Railway, New Delhi.
Resident of B-74, Retreat Group
Cooperative Housing Society,
Plot No.20, Patparganj,
Delhi-92.
4. Vikram Kumar S/O B. Lal,
working as C.M.I., Office of
Divisional Railway Manager,
Northern Railway, New Delhi.
Resident of 46-G, Sheikh Sarai,
New Delhi.
5. S. N. Ramdev S/o B. T. Ramdev,
working as Chief Parcel Clerk,
Office of Chief Parcel Supervisor,
Northern Railway, New Delhi.
Resident of 286/5, Babu Puram,
Kidwai Nagar, Kanpur. ... Petitioners

By Advocate Shri B. L. Madhok, Proxy for
Shri B. S. Mainee

Versus

1. Shri Masih-Uz-Zaman,
Secretary, Ministry of
Railways, Rail Bhawan,
New Delhi.
2. Shri S. N. Mathur,
General Manager,
Northern Railway,
Baroda House,
New Delhi. ... Respondents

By Advocate Shri H. K. Gangwani

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ORDER (ORAL)

The Hon'ble Mr. Justice V. S. Malimath :-

Orders have since been made in compliance with the judgment of the Tribunal. The arrears are to be paid in accordance with the said orders. Shri Gangwani, learned counsel for the respondents, submitted that the petitioners when they approach the concerned cashier, the necessary amount would be paid to them without any delay. We record the said undertaking and drop these proceedings.

Adige
(S. R. Adige)

Member (A)

Malimath
(V. S. Malimath)
Chairman

/as/